

-ITEM NO.21 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL
Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015
UNION OF INDIA & ORS. Petitioner(s)

VERSUS

S.M. HASEEB & ORS. Respondent(s)
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WITH
SLP(C) No. 9686/2015
(With WITH Interim Relief and Office Report)
SLP(C) No. 9889/2015
(With WITH Interim Relief and Office Report)
Date : 27/04/2017 This petition was called on for hearing today.
For Petitioner(s) Mr. Uday Bhan Singh,Adv.
Mr. R.S. Yadav,Adv.

Mr. Shreekant N. Terdal,Adv.

For Respondent(s)

Mr. Kiran Kumar Jaipurkar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 9351/2015
Respondent Nos. 1 and 5 to 8 are served, but no appearance has
been filed on their behalf.
Service status has not been mentioned in respect of respondent
Nos. 2, 3, 4 and 9 in the office report. Status be mentioned as per
track report in the next office report.
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Item No. 21 [SLP(C) No. 9351/2015]

: 2 :
SLP(C) No. 9686/2015
Mr. S.S. Dharma Teja, learned counsel for respondent submits
that he is appearing on behalf of all the 16 respondents. He further
submits that he is filing vakalatnama and appearance on behalf of one
of the respondents, namely, Mr. Lalmani today itself and for the rest
of the respondent within two weeks. Thereafter, counter affidavit be
filed within four weeks.

SLP(C) No. 9889/2015
Opportunity to respondent No. 1 to file counter affidavit has
already been declined.
Particulars with name of parties in respect of respondent Nos.
2, 4, 6 and 11 to 14 have been filed, but these are not tallied with
the names in the cause title.
The Office report is contradictory in respect of respondent No.
10.

Registry to submit complete office report on the next date of
hearing.
List again on 20 th
of July, 2017.

(RAJESH KUMAR GOEL)
Registrar